

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3148  
ANSWERED ON:23.12.2003  
SCHEMES SANCTIONED UNDER AUWSP  
NANDIPAKU VENKATASWAMY

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

the number of schemes sanctioned and approved under `Accelerated Urban Water Supply Programme` as on date, State-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION ( SHRI BANDARU DATTATRAYA )

The State-wise details of number of schemes sanctioned and approved under Accelerated Urban Water Supply Programme as on 17.12.2003 are annexed.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3148 FOR 23.12.2003.

AS ON 17.12.2003

MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION

CENTRALLY SPONSORED ACCELERATED URBAN WATER SUPPLY PROGRAMME (AUWSP).

Sl. No.	STATE	No. of schemes approved
1.	2.	3.
1.	ANDHRA PRADESH	11
2.	ARUNACHAL PD.	2
3.	ASSAM	14
4.	BIHAR	21
5.	CHHATTISGARH	35
6.	GOA	4
7.	GUJARAT	48
8.	HARYANA	31
9.	HIMACHAL PD.	10
10.	J & K	4
11.	JHARKHAND	9
12.	KARNATAKA	34
13.	KERALA	10
14.	MADHYA PD.	127
15.	MAHARASHTRA	25
16.	MANIPUR	21
17.	MEGHAYALA	2
18.	MIZORAM	8
19.	NAGALAND	2
20.	ORISSA	26
21.	PUNJAB	10
22.	RAJASTHAN	51
23.	SIKKIM	2
24.	TAMIL NADU	52
25.	TRIPURA	9
26.	UTTAR PRADESH	345
27.	UTTARANCHAL	18
28.	WEST BENGAL	13
		944